The concentration of carbon dioxide in the atmosphere at the beginning of industrialization was 280 parts per million. But with growing use of fossil fuels and deforestation, concentration has increased to 385 parts per million. This is significantly widening the scope and effect of health-hazards like pollution.

The frequency and intensity of floods, droughts and heat waves will generate extreme precipitation events. Combined effect of recession and global warming would substantially erode our agricultural growth, and also pose a threat to a large number of species.

Thermal expansion of the oceans as well as melting of large bodies of ice across the globe will be imperiling our low lying coastal areas like Sundarbans.

The Government must take steps to ensure efficient energy utilization, and greater use of renewal energy for sustainable development. Our growing dependence on oil imports is fraught with economic and geopolitical implications. The Government should therefore, resolve to shift to larger use of indigenous and renewable sources like solar, wind and biomass, thereby gradually curtailing imports and onslaught of health hazards. It would be encouraging our traditional saving habits and judicious investments for creating reliable infrastructure in order to achieve a minimum 8% growth rate for India's becoming a fully developed Nation by 2020.

Sir, I am thankful to you for allowing me to raise this matter in Marathi language.

उपसभापति महोदय, मैं आपको मन से धन्यवाद देता हूँ कि आपने मुझे मराठी भाषा में बोलने का अवसर दिया। यह प्रादशिक भाषा के प्रति आपके विश्वास को दर्शाता है।

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, why only a few Members have been allowed to make their Special Mentions?

MR. DEPUTY CHAIRMAN: You see, the majority wanted to lay their Special Mentions on the Table. I asked for their opinion. ...(Interruptions)... No, no, I gave the option. ...(Interruptions)...

SHRIMATI SUPRIYA SULE (Maharashtra): Sir, I associate myself with the Special Mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: We will now take up the Jharkhand Interim Budget. Shri S.S. Ahluwalia. ...(Interruptions)...

श्री अवतार सिंह करीमपुरी (उत्तर प्रदेश): महोदय, मैंने read करने के लिए बोला था।

श्री उपसभापति: आप lay कर दीजिए। क्या आपने read करने के लिए बोला था?

श्री अवतार सिंह करीमपुरी: महोदय, मैंने read करने के लिए बोला था।

श्री उपसभापतिः ठीक है, आप read कर दीजिए। अहलुवालिया जी, आप थोड़ी देर रुक जाइए।

Demand to take steps to lift ban on wearing of turban by the Sikhs in France at UNHRC

SHRI AVTAR SINGH KARIMPURI (Uttar Pradesh): Sir, through my Special Mention, I want to draw immediate attention towards a matter of urgent public importance.

The French Government has imposed an unfair ban on Sikhs living in France to wear turban and other religious symbols in public schools. This ban has been in effect since March, 2004. Now, an independent group of Sikhs, living in the USA and other European countries under the banner of 'United Sikhs', has filed a case before the United Nations Human Rights Commission (UNHRC), challenging the ban on Sikhs to wear turbans by the French Government.

Sir, this issue needs to be taken up urgently. I, therefore, urge the Government of India to take immediate steps to take up the matter with the UNHRC through Government of India's representative at the UNO/UNHRC. And, I request ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, no, that is all. ... (Interruptions)...

SHRI AVTAR SINGH KARIMPURI: And also pass a Resolution in (Interruptions)

श्री उपसभापतिः नहीं, नहीं, वह काट दिया गया है, वह नहीं आएगा।

SHRI S.S. AHLUWALIA (Jharkhand): Sir, I associate myself.

श्री अवतार सिंह करीमपुरी: महोदय, यह issue बहुत important है।

श्री उपसभापतिः देखिए, Special Mention में जितना accept किया गया है, उतना ही जाएगा।

श्री अवतार सिंह करीमपुरी: महोदय, Religious sentiment है तो House को regard करना चाहिए। unanimous Resolution हो, तो इसको कौन oppose करेगा? इसका कोई भी oppose नहीं करेगा। This is a very important issue.

श्री उपसभापतिः आप बैठिए।

STATUTORY RESOLUTION

Approving the Proclamation issued by the President on the 19th January, 2009 in relation to the State of Jharkhand

and

MOTION

Recommending to the President revocation of the Proclamation issued on January 19, 2009 in relation to the State of Jharkhand

and

GOVERNMENT BILLS

The Jharkhand Appropriation (Vote on Account) Bill, 2009

and

The Jharkhand Appropriation Bill, 2009 - Contd.

श्री एस.एस.अहलुवालिया (झारखंड): उपसभापति महोदय, मैं झारखंड के Appropriation Bill और झारखंड के Appropriation (Vote on Account) Bill, 2009 पर बोलने के लिए खड़ा हुआ हूं। उसके साथ-साथ वहां पर जो राष्ट्रपति शासन लगा है, उसके बारे में जो मोशन है, उस पर भी मैं बोलना चाहूंगा। महोदय, दो बिल